

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 28.01.2021

**THROUGH VIDEO CONFERENCING**  
**CAUSE LIST**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No. 210/BB/2020	For admission	Sec 66 of CA 2013	ISG Novasoft Techno- logies Ltd	Paramesh war G Bhat, PCS		

ADVOCATE FOR PETITIONER/s:

PARAMESHWAR G. BHAT - PCS

ADVOCATE FOR RESPONDENT/s:

**ORDER**

Heard Shri Parameshwar G. Bhat, learned PCS for the Petitioner, through Video Conferencing.

Reports from the ROC, Karnataka and the RD, Hyderabad are awaited.

Post the case on **25.02.2021**.

  
Member (T)

  
Member (J)

Krishna



  
Krishna